

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 3623
(TO BE ANSWERED ON MONDAY, 11TH AUGUST, 2025/20 SHRAVAN,
1947(SAKA))

‘Number of Returns filed by Small Taxpayers’

3623. Dr. D. Purandeswari:

Will the Minister of FINANCE be pleased to state: -

- (a) The number of returns filed by small taxpayers in FY 2024-25 as compared to the four previous years along with the percentage of small taxpayers availed of Government-supported or subsidised tax filing services, State and year-wise;
- (b) The details of the initiatives taken by the Government to assist small and first time taxpayers, particularly individuals, small businesses and informal sector workers in filing income tax returns;
- (c) The details of the steps taken by the Government to ensure that taxpayers in Tier-2 and Tier-3 towns can access free or affordable tax filing support;
- (d) Whether the Government has conducted any awareness campaigns or workshops to increase tax literacy among informal workers and gig economy participants; and
- (e) Whether the Government is considering to recognise or incentivise NGOs, CA associations and student volunteers contributing assistance to small taxpayer?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) There is no category of taxpayers defined as “small taxpayers” in the Income-tax Act, 1961. Hence no such details are made.

However, for the sake of reference, State/Union Territory-wise, Total Income-wise (Total Income is the Gross Total Income minus Deduction Chapter-VIA) and slab-

wise summary of Income tax returns submitted by Individuals taxpayers in Form ITR-1 for relevant years is attached as Annexure-A

- (b) The Government of India has implemented several supportive measures to assist taxpayers with lower income, first-time taxpayers, particularly individuals, small businesses, and informal sector workers, in filing income tax returns. The Income Tax Department launched “Electronic Furnishing of Return of Income Scheme, 2007” vide Notification No. 210/2007 dated 27/07/2007, with the aim of improving taxpayer interface and statutory compliance by enabling authorized intermediaries to electronically file income-tax returns on behalf of the taxpayers. Various ERIs have been registered over the years under the scheme, and they have provided multi-fold assistance to taxpayers in filings the ITRs.

Under ERI scheme, qualified entities such as Chartered Accountants, tax professionals, consultancies, and companies are approved as e-Return Intermediaries. Under this scheme the ERIs are free to charge payment from the taxpayers for software/license services offered by them.

Further, Income Tax Department (ITD) carries out awareness campaigns through TV, radio, print, and outdoor media to educate taxpayers about various schemes and deadlines including filing of tax returns. Additionally, Income Tax Department (ITD) organizes Taxpayers' Hubs in Tier-II and Tier-III cities, covering key topics such as income tax return filing, TDS, and advance tax. Awareness efforts have included setting up Taxpayers' Lounges at trade fairs and conducting outdoor campaigns at airports. Targeted campaigns on return filing, Advance Tax, and schemes like Vivad Se Vishwas were carried out to increase awareness among the masses. Digital platforms (websites and social media) are also used to broaden outreach and to foster a culture of tax compliance.

- (c) The Government of India has implemented several supportive measures to assist small and first-time taxpayers, particularly individuals, small businesses, and informal sector workers, in filing income tax returns. One of the key initiatives in this regard is the E-Return Intermediary (ERI) scheme, launched by the Income Tax Department in 2007.

Under ERI scheme, qualified entities such as Chartered Accountants, tax professionals, consultancies, and companies are approved as e-Return Intermediaries. These intermediaries are authorized to file income tax returns on behalf of taxpayers using the e-filing portal. Under this scheme the ERIs are free to charge payment from the taxpayers for software/license services offered by them. Currently the ERI service is managed by the ADG(S)-3, Delhi. Present status of the scheme may be called from the concerned office.

Income Tax Department (ITD) regularly organizes Taxpayers' Hubs in Tier-II and Tier-III cities, covering key topics such as income tax return filing, TDS, and

advance tax. Dedicated centres for taxpayers' assistance are set up in these taxpayers Hub to assist taxpayers in respect of any query related to taxation including tax filing support.

- (d) Income Tax Department (ITD) has conducted Taxpayers' Hubs, Tax Literacy Programmes, various quiz programmes on online and offline platforms to enhance the tax literacy among workers. These events were attended by the stakeholders, officers and official of other Government departments, other taxpayers, and students (future taxpayers'). Income Tax Department (ITD) also conducts outreach programs including dedicated sessions on various compliance related matters such as filing of income tax returns, TDS, advance tax, and other related provisions.
- (e) No such proposal is under consideration.

Summary on ITRs submitted by Individuals in ITR-1 (AY 2024-25) (upto 30-Jun-2025)											
Sr. No.	AY	State/ Union Territory	Total Number of ITRs	Total number of ITRs declaring Total-Income <= Rs. 2.5 lakh	Total number of ITRs declaring Total-Income > Rs. 2.5 lakh and <= Rs. 5 lakh	Total number of ITRs declaring Total-Income > Rs. 5 lakh and <= Rs. 7.5 lakh	Total number of ITRs declaring Total-Income > Rs. 7.5 lakh and <= Rs. 10 lakh	Total number of ITRs declaring Total-Income > Rs. 10 lakh and <= Rs. 12 lakh	Total number of ITRs declaring Total-Income > Rs. 12 lakh and <= Rs. 15 lakh	Total number of ITRs declaring Total-Income > Rs. 15 lakh and <= Rs. 25 lakh	Total number of ITRs declaring Total-Income > Rs. 25 lakh and <= Rs. 50 lakh
1	2024	ANDAMAN AND NICOBAR ISLANDS	26,165	937	6,212	9,194	4,531	1,628	1,685	1,782	196
2	2024	ANDHRA PRADESH	13,58,276	94,307	4,20,029	3,84,766	1,47,388	95,952	88,614	1,00,479	26,741
3	2024	ARUNACHAL PRADESH	9,838	1,731	3,924	2,293	672	382	359	328	149
4	2024	ASSAM	3,60,218	28,180	1,13,088	1,17,314	38,854	19,425	15,742	18,482	9,133
5	2024	BIHAR	10,23,197	94,755	4,05,940	2,92,113	81,450	47,440	45,189	43,180	13,130
6	2024	CHANDIGARH	1,00,659	13,773	32,068	24,412	9,177	5,833	5,791	7,091	2,514
7	2024	CHATTISGARH	5,88,358	48,956	1,86,847	1,86,854	62,200	25,327	29,406	36,034	12,734
8	2024	DADRA AND NAGAR HAVELI	8,865	1,507	3,426	1,991	654	488	446	270	83

	2024	DAMAN AND DIU	5,877	899	2,391	1,368	475	280	221	203	40
9	2024	DELHI	12,89,564	1,38,631	4,00,881	3,41,036	1,13,706	67,737	73,275	1,11,612	42,686
10	2024	FOREIGN	45,184	10,466	14,639	10,183	3,288	1,761	1,762	1,972	1,113
11	2024	GOA	1,11,502	11,629	34,626	31,631	11,760	6,667	6,307	6,591	2,291
12	2024	GUJARAT	20,16,373	3,39,274	8,84,429	4,58,006	1,19,192	68,496	64,286	59,084	23,606
13	2024	HARYANA	13,32,694	1,37,829	4,64,235	3,76,673	1,06,604	68,340	67,129	77,474	34,410
14	2024	HIMACHAL PRADESH	4,37,811	46,697	1,40,331	1,28,925	50,429	26,653	22,506	16,421	5,849
15	2024	JAMMU AND KASHMIR	4,18,495	21,792	1,36,402	1,37,606	52,589	23,925	22,207	18,611	5,363
16	2024	JHARKHAND	6,90,009	66,728	2,01,409	1,71,679	70,312	45,528	43,966	71,526	18,861
17	2024	KARNATAKA	22,70,718	2,21,831	6,47,535	5,92,053	2,14,881	1,25,689	1,29,163	2,08,941	1,30,625
18	2024	KERALA	13,67,971	1,46,274	4,65,763	3,46,907	1,54,780	80,544	66,291	80,526	26,886
19	2024	LADAKH	710	260	239	121	30	17	14	21	8
20	2024	LAKSHADWEEP	3,460	90	725	823	718	288	430	364	22
21	2024	MADHYA PRADESH	13,68,645	1,39,252	5,06,302	3,85,056	1,25,630	59,107	60,897	67,389	25,012
22	2024	MAHARASHTRA	46,13,862	5,72,383	15,08,379	11,39,013	4,05,956	2,39,709	2,86,013	3,25,268	1,37,141
23	2024	MANIPUR	52,878	3,505	22,123	15,688	3,861	2,021	2,263	2,348	1,069
24	2024	MEGHALAYA	30,297	3,775	13,016	8,222	1,698	887	879	1,174	646
25	2024	MIZORAM	7,595	2,517	2,716	1,428	288	166	162	183	135
26	2024	NAGALAND	16,084	2,531	8,067	3,818	594	276	306	313	179

27	2024	ODISHA	7,28,057	72,321	2,07,479	2,01,052	80,262	44,610	44,275	58,363	19,695
28	2024	PUDUCHERRY	69,128	6,429	22,126	17,904	6,488	4,143	4,638	5,631	1,769
29	2024	PUNJAB	13,96,437	1,52,865	5,37,876	3,91,083	1,22,181	75,617	54,138	49,016	13,661
30	2024	RAJASTHAN	22,03,928	2,28,632	8,24,073	6,32,274	2,02,831	94,450	1,16,675	82,082	22,911
31	2024	SIKKIM	10,862	2,544	4,353	2,358	436	246	303	467	155
32	2024	TAMIL NADU	25,70,374	2,47,147	8,12,307	6,21,280	2,42,504	1,63,744	2,02,818	2,02,415	78,159
33	2024	TELANGANA	14,08,774	1,13,356	4,28,595	3,66,672	1,36,748	83,766	88,036	1,30,771	60,830
34	2024	TRIPURA	60,697	5,470	20,000	18,303	7,342	3,687	2,337	2,844	714
35	2024	UNMAPPED	1,689	150	430	498	186	106	91	163	65
36	2024	UTTAR PRADESH	34,60,454	3,12,770	12,10,024	10,14,958	3,19,268	1,72,304	1,84,551	1,76,428	70,151
37	2024	UTTARAKHAND	5,03,608	40,369	1,79,471	1,38,312	45,493	28,469	35,609	26,373	9,512
38	2024	WEST BENGAL	21,09,533	2,83,078	7,55,810	5,31,745	1,86,302	97,537	89,040	1,22,118	43,903
Total (AY 2024-25)			3,40,78,846	36,15,640	1,16,28,286	91,05,612	31,31,758	17,83,245	18,57,820	21,14,338	8,42,147

			16,137	2,142	11,274	1,491	472	222	182	219	135
27	2023	ODISHA	7,12,985	82,902	3,30,806	1,27,754	59,658	30,287	29,853	38,933	12,792
28	2023	PUDUCHERRY	69,379	7,426	29,952	12,281	7,483	3,538	3,474	3,805	1,420
29	2023	PUNJAB	14,66,381	1,99,367	8,07,329	2,29,513	1,10,433	37,850	34,826	36,214	10,849
30	2023	RAJASTHAN	22,55,445	2,82,608	12,66,913	3,42,343	1,65,812	70,760	55,679	53,371	17,959
31	2023	SIKKIM	10,084	2,168	5,349	1,066	458	292	303	302	146
32	2023	TAMIL NADU	25,43,648	2,85,561	10,65,083	4,41,450	2,87,881	1,42,216	1,14,298	1,46,407	60,752
33	2023	TELANGANA	14,17,371	1,22,931	5,95,533	2,48,569	1,45,385	76,536	75,370	1,04,711	48,336
34	2023	TRIPURA	57,261	6,422	28,014	13,006	4,590	1,546	1,407	1,746	530
35	2023	UNMAPPED	1,810	169	811	296	184	79	96	127	48
36	2023	UTTAR PRADESH	35,04,263	3,69,385	18,14,418	5,96,509	2,89,265	1,34,156	1,08,637	1,34,660	57,233
37	2023	UTTARAKHAND	5,01,895	49,459	2,52,467	83,197	48,735	24,806	17,537	17,920	7,774
38	2023	WEST BENGAL	21,35,266	3,44,103	10,39,803	3,41,039	1,55,219	67,593	66,262	91,831	29,416
Total (AY 2023-24)			3,46,23,349	43,50,480	1,67,76,531	56,47,132	29,93,401	13,58,050	12,25,664	15,94,144	6,77,947

Summary on ITRs submitted by Individuals in ITR-1 (AY 2022-23) (upto 30-Jun-2025)

Sr. No.	AY	State/ Union Territory	Total Number of ITRs	Total number of ITRs declaring Total-Income <= Rs. 2.5 lakh	Total number of ITRs declaring Total-Income > Rs. 2.5 lakh and <= Rs. 5 lakh	Total number of ITRs declaring Total-Income > Rs. 5 lakh and <= Rs. 7.5 lakh	Total number of ITRs declaring Total-Income > Rs. 7.5 lakh and <= Rs. 10 lakh	Total number of ITRs declaring Total-Income > Rs. 10 lakh and <= Rs. 12 lakh	Total number of ITRs declaring Total-Income > Rs. 12 lakh and <= Rs. 15 lakh	Total number of ITRs declaring Total-Income > Rs. 15 lakh and <= Rs. 25 lakh	Total number of ITRs declaring Total-Income > Rs. 25 lakh and <= Rs. 50 lakh
1	2022	ANDAMAN AND NICOBAR ISLANDS	20,389	734	7,265	6,819	2,550	1,208	1,004	689	120
2	2022	ANDHRA PRADESH	11,69,580	97,202	5,79,706	2,39,032	1,12,954	48,660	38,232	40,829	12,965
3	2022	ARUNACHAL PRADESH	8,361	2,010	4,249	945	555	209	131	158	104
4	2022	ASSAM	3,22,744	29,960	1,74,965	57,242	23,253	9,953	8,139	11,397	7,835
5	2022	BIHAR	8,98,662	1,09,677	5,08,574	1,33,647	71,657	26,137	19,747	21,000	8,223
6	2022	CHANDIGARH	1,02,450	19,185	48,126	14,994	7,910	3,632	3,119	3,821	1,663
7	2022	CHATTISGARH	5,45,451	59,102	3,23,328	62,022	41,256	15,531	17,434	21,217	5,561
8	2022	DADRA AND NAGAR HAVELI	8,633	2,069	4,320	1,135	557	215	159	145	33

	2022	DAMAN AND DIU	5,655	1,198	2,984	746	369	131	101	89	37
9	2022	DELHI	12,73,804	1,78,580	5,89,478	1,86,140	1,07,583	56,632	55,072	69,419	30,900
10	2022	FOREIGN	27,095	10,364	10,259	2,689	1,193	566	562	837	625
11	2022	GOA	1,01,932	13,474	46,859	19,220	9,557	4,035	3,327	3,793	1,667
12	2022	GUJARAT	20,16,383	4,95,635	11,03,488	1,99,654	1,00,079	35,526	28,899	36,294	16,808
13	2022	HARYANA	12,96,000	1,68,148	6,86,239	1,91,588	97,630	42,204	37,305	48,558	24,328
14	2022	HIMACHAL PRADESH	3,66,331	55,379	1,96,650	61,082	27,608	7,876	6,433	8,594	2,709
15	2022	JAMMU AND KASHMIR	3,60,219	23,801	2,12,830	67,954	25,440	9,387	8,019	9,951	2,837
16	2022	JHARKHAND	6,44,112	74,271	2,89,090	1,11,624	69,046	30,513	31,722	29,798	8,048
17	2022	KARNATAKA	21,16,229	2,55,849	9,21,040	3,23,386	1,74,608	92,721	95,262	1,58,128	95,235
18	2022	KERALA	12,45,596	1,30,916	4,87,042	2,76,769	1,58,856	64,869	50,312	58,304	18,528
19	2022	LADAKH	695	159	419	52	21	14	9	12	9
20	2022	LAKSHADWEEP	3,505	130	924	1,058	574	275	240	215	89
21	2022	MADHYA PRADESH	12,76,167	1,89,289	7,19,640	1,65,388	89,373	33,564	29,042	36,069	13,802
22	2022	MAHARASHTRA	43,85,111	7,04,515	19,79,012	7,09,013	3,97,516	1,67,447	1,46,922	1,92,147	88,539
23	2022	MANIPUR	46,429	3,299	29,168	6,887	2,713	1,268	1,133	1,265	696
24	2022	MEGHALAYA	26,265	3,835	15,597	3,100	1,251	650	586	790	456
25	2022	MIZORAM	5,758	1,317	3,126	489	268	159	120	172	107
26	2022	NAGALAND	13,892	1,770	9,880	1,174	422	202	137	185	122

27	2022	ODISHA	6,31,872	78,774	2,94,301	1,11,273	56,952	27,180	24,747	28,070	10,575
28	2022	PUDUCHERRY	64,125	6,930	29,737	11,316	6,499	3,340	2,608	2,549	1,146
29	2022	PUNJAB	13,94,156	2,31,529	8,03,389	2,01,232	75,670	27,814	22,556	23,817	8,149
30	2022	RAJASTHAN	21,07,589	3,07,274	12,22,893	2,70,881	1,60,526	52,548	39,330	40,264	13,873
31	2022	SIKKIM	8,317	1,357	4,493	929	527	345	261	274	131
32	2022	TAMIL NADU	23,08,915	2,73,106	10,32,948	4,16,088	2,53,664	98,737	81,196	1,08,775	44,401
33	2022	TELANGANA	12,88,861	1,19,598	6,06,456	2,25,567	1,13,012	59,034	54,645	74,675	35,874
34	2022	TRIPURA	50,535	5,394	25,294	11,525	3,893	1,385	1,176	1,466	402
35	2022	UNMAPPED	1,798	204	809	303	157	90	77	119	39
36	2022	UTTAR PRADESH	32,10,509	3,87,018	16,96,122	5,27,014	2,65,939	1,00,701	83,050	1,05,905	44,760
37	2022	UTTARAKHAND	4,54,297	49,216	2,30,893	76,534	48,676	17,238	11,618	14,258	5,864
38	2022	WEST BENGAL	19,85,046	3,26,669	9,62,476	3,26,417	1,48,401	65,245	58,151	72,892	24,795
Total (AY 2022-23)			3,17,93,468	44,18,937	1,58,64,069	50,22,928	26,58,715	11,07,241	9,62,583	12,26,940	5,32,055

Summary on ITRs submitted by Individuals in ITR-1 (AY 2021-22) (upto 30-Jun-2025)											
Sr. No.	AY	State/ Union Territory	Total Number of ITRs	Total number of ITRs declaring Total-Income <= Rs. 2.5 lakh	Total number of ITRs declaring Total-Income > Rs. 2.5 lakh and <= Rs. 5 lakh	Total number of ITRs declaring Total-Income > Rs. 5 lakh and <= Rs. 7.5 lakh	Total number of ITRs declaring Total-Income > Rs. 7.5 lakh and <= Rs. 10 lakh	Total number of ITRs declaring Total-Income > Rs. 10 lakh and <= Rs. 12 lakh	Total number of ITRs declaring Total-Income > Rs. 12 lakh and <= Rs. 15 lakh	Total number of ITRs declaring Total-Income > Rs. 15 lakh and <= Rs. 25 lakh	Total number of ITRs declaring Total-Income > Rs. 25 lakh and <= Rs. 50 lakh
1	2021	ANDAMAN AND NICOBAR ISLANDS	27,155	2,230	11,687	6,771	3,067	1,312	1,081	814	193
2	2021	ANDHRA PRADESH	11,02,356	1,04,488	5,41,400	2,39,329	1,00,510	40,539	32,327	34,212	9,551
3	2021	ARUNACHAL PRADESH	8,449	1,912	3,775	1,349	723	233	163	214	80
4	2021	ASSAM	3,21,934	34,553	1,78,423	49,467	22,045	9,236	8,090	12,667	7,453
5	2021	BIHAR	8,64,517	1,27,123	4,79,937	1,25,645	64,455	22,468	18,508	19,073	7,308
6	2021	CHANDIGARH	1,23,201	24,645	58,323	17,696	9,083	3,855	3,398	4,399	1,802
7	2021	CHATTISGARH	5,26,338	71,644	3,02,400	65,313	39,157	14,601	13,416	15,189	4,618
8	2021	DADRA AND NAGAR HAVELI	10,523	2,519	5,439	1,372	654	175	167	155	42
	2021	DAMAN AND DIU	7,072	1,745	3,553	931	426	161	100	116	40
9	2021	DELHI	13,76,984	2,10,757	6,35,771	2,03,425	1,18,081	58,171	53,996	66,161	30,622
10	2021	FOREIGN	23,132	11,911	6,652	1,771	983	406	441	618	350
11	2021	GOA	1,00,661	14,991	46,761	19,317	8,938	3,185	2,990	3,172	1,307

12	2021	GUJARAT	21,01,760	5,99,103	10,95,944	1,96,971	97,445	33,568	28,580	35,680	14,469
13	2021	HARYANA	12,17,993	1,83,884	6,34,720	1,81,219	87,557	36,485	32,163	41,672	20,293
14	2021	HIMACHAL PRADESH	3,38,711	57,688	1,73,707	60,621	24,087	7,021	5,786	7,903	1,898
15	2021	JAMMU AND KASHMIR	3,00,901	22,856	1,73,661	56,720	21,610	7,701	7,176	9,229	1,948
16	2021	JHARKHAND	6,13,901	79,302	2,77,043	1,10,627	65,818	27,332	25,057	22,598	6,124
17	2021	KARNATAKA	20,27,381	2,74,984	8,86,043	3,04,105	1,65,732	87,946	91,650	1,38,972	77,948
18	2021	KERALA	11,52,915	1,85,492	5,96,323	1,83,973	79,077	32,977	29,598	35,564	9,911
19	2021	LADAKH	1,010	243	506	134	60	20	21	18	8
20	2021	LAKSHADWEEP	2,767	103	914	749	550	197	155	69	30
21	2021	MADHYA PRADESH	12,36,219	2,06,578	6,85,642	1,61,888	82,148	31,784	26,417	30,945	10,817
22	2021	MAHARASHTRA	43,74,606	8,03,982	19,65,775	7,21,356	3,63,751	1,44,993	1,32,287	1,68,535	73,925
23	2021	MANIPUR	36,996	2,933	21,643	6,501	2,563	991	802	1,182	381
24	2021	MEGHALAYA	20,264	3,565	10,710	2,613	1,227	580	471	745	353
25	2021	MIZORAM	3,501	966	1,561	377	239	111	76	115	56
26	2021	NAGALAND	9,512	1,565	5,992	945	407	197	147	175	84
27	2021	ODISHA	5,80,566	81,938	2,69,240	1,01,685	54,851	23,089	19,249	21,741	8,773
28	2021	PUDUCHERRY	61,634	8,204	29,864	10,436	6,196	2,326	1,794	1,890	924
29	2021	PUNJAB	13,07,985	2,63,248	7,41,881	1,71,229	65,011	21,508	17,592	21,597	5,919
30	2021	RAJASTHAN	20,35,014	3,62,600	11,70,229	2,50,761	1,39,496	39,387	29,298	32,937	10,306
31	2021	SIKKIM	7,601	1,332	3,862	947	540	336	220	264	100
32	2021	TAMIL NADU	21,80,487	2,94,770	9,68,685	4,14,409	2,25,286	84,063	70,375	89,275	33,623

33	2021	TELANGANA	11,82,794	1,26,121	5,76,581	1,94,306	96,924	50,947	47,700	62,019	28,196
34	2021	TRIPURA	44,809	5,167	21,874	10,626	3,181	1,290	1,106	1,256	309
35	2021	UNMAPPED	555	58	240	92	68	24	23	36	14
36	2021	UTTAR PRADESH	29,58,498	4,11,618	15,64,435	4,69,092	2,35,866	83,202	72,073	88,031	34,180
37	2021	UTTARAKHAND	4,18,858	51,308	2,09,252	76,208	43,439	12,377	9,599	11,939	4,736
38	2021	WEST BENGAL	19,27,954	3,43,970	9,35,032	3,10,492	1,50,327	59,371	50,882	58,721	19,159
Total (AY 2021-22)			3,06,37,514	49,82,096	1,52,95,480	47,31,468	23,81,578	9,44,165	8,34,974	10,39,898	4,27,850

			17,444	13,705	2,426	565	280	132	116	157	63
11	2020	GOA	1,01,624	15,372	47,792	19,523	8,968	3,515	2,678	2,585	1,191
12	2020	GUJARAT	21,65,911	6,47,329	11,03,279	2,13,641	93,462	33,401	27,532	33,598	13,669
13	2020	HARYANA	11,79,337	1,81,881	5,95,563	1,85,898	88,272	38,754	30,187	38,182	20,600
14	2020	HIMACHAL PRADESH	3,25,398	58,998	1,64,192	61,757	20,444	6,848	5,182	6,616	1,361
15	2020	JAMMU AND KASHMIR	2,82,790	23,150	1,58,232	58,651	19,663	8,425	6,592	6,351	1,726
16	2020	JHARKHAND	6,00,275	81,210	2,62,804	1,15,670	69,046	29,251	19,428	16,702	6,164
17	2020	KARNATAKA	20,32,205	2,82,022	8,66,073	3,29,073	1,73,217	90,151	88,914	1,30,747	72,008
18	2020	KERALA	11,00,159	1,54,043	5,50,814	2,16,658	82,013	33,864	26,895	27,339	8,533
19	2020	LADAKH	2,205	452	1,398	252	43	13	17	20	10
20	2020	LAKSHADWEEP	3,085	146	1,223	811	553	179	113	39	21
21	2020	MADHYA PRADESH	12,35,606	2,18,518	6,64,643	1,65,792	88,879	34,934	26,690	27,592	8,558
22	2020	MAHARASHTRA	44,72,761	8,07,020	19,78,859	7,91,153	3,80,473	1,53,971	1,30,649	1,58,193	72,443
23	2020	MANIPUR	33,005	3,034	19,330	5,755	1,992	936	704	935	319
24	2020	MEGHALAYA	18,398	3,329	9,233	2,847	1,140	525	388	518	418
25	2020	MIZORAM	3,569	1,225	1,312	450	241	122	67	115	37
26	2020	NAGALAND	8,896	1,477	5,320	1,148	392	196	124	149	90
27	2020	ODISHA	5,52,800	80,058	2,58,551	1,02,253	48,788	21,146	17,355	16,557	8,092
28	2020	PUDUCHERRY	61,622	8,513	29,814	11,260	6,076	2,340	1,381	1,506	732
29	2020	PUNJAB	12,62,417	2,79,458	6,98,387	1,62,092	61,481	21,880	16,388	17,712	5,019
30	2020	RAJASTHAN	20,28,889	3,76,447	11,46,535	2,75,260	1,26,943	38,296	28,038	27,660	9,710

31	2020	SIKKIM	8,539	1,253	4,563	1,177	585	317	285	269	90
32	2020	TAMIL NADU	21,62,027	2,98,091	9,40,667	4,37,793	2,28,904	83,797	65,027	76,951	30,797
33	2020	TELANGANA	11,16,387	1,29,467	5,27,187	1,93,333	94,671	49,480	44,155	52,878	25,216
34	2020	TRIPURA	43,657	4,709	21,280	11,126	3,028	1,307	1,077	817	313
35	2020	UTTAR PRADESH	28,78,947	4,01,647	14,47,611	5,14,233	2,50,567	87,230	69,351	76,401	31,907
36	2020	UTTARAKHAND	4,06,666	52,178	2,00,297	77,941	40,378	12,785	8,471	10,654	3,962
37	2020	WEST BENGAL	18,73,506	3,83,709	9,37,137	2,64,939	1,26,420	55,689	44,236	44,209	17,167
Total (AY 2020-21)			3,05,73,121	51,34,425	1,49,35,313	50,08,968	23,96,730	9,80,213	7,97,809	9,16,300	4,03,363